

16308

THE HIGH COURT OF KERALA

Kochi : 682 031
Date : 15.02.2018

OFFICIAL MEMORANDUM

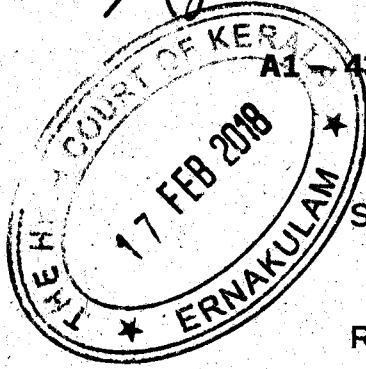
Sub:- Allocation of administrative work and powers of
superintendence over various Courts and
Tribunals – reg.

Ref:- High Court O.M. of A1-629/2017 dated 11.10.2017.

The Honourable the Chief Justice is pleased to allocate the
administrative work and powers of superintendence over various Courts and
Tribunals in the State to the Honourable Judges with effect from 14.02.2018
as follows:-

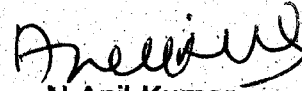
1. Mr.Justice P.N.Ravindran : Thiruvananthapuram
2. Mr.Justice K.Surendra Mohan : Ernakulam
3. Mr.Justice P.R.Ramachandra Menon : Kozhikode
4. Mr.Justice C.K.Abdul Rehim : Thrissur
5. Mr.Justice C.T.Ravikumar : Kollam
6. Mr.Justice V.Chitambaresh : Alappuzha
7. Mr.Justice A.M.Shaffique : Kottayam
8. Mr.Justice K.Harilal : Thalassery
9. Mr.Justice K.Vinod Chandran : Manjeri
10. Mr.Justice P.D.Rajan : Palakkad
11. Mr.Justice B.Kemal Pasha : Thodupuzha
12. Mr.Justice A.Hariprasad : Pathanamthitta
13. Mr.Justice Dama Seshadri Naidu : Kalpetta

p.f.o.



14. Mr. Justice P. Ubaid : Kasaragod
15. Mr. Justice K. Abraham Mathew : Special Courts at Thiruvananthapuram, Thrissur, Kozhikode, Kottayam, Muvattupuzha & Thalassery.
16. Mr. Justice Alexander Thomas : Labour Courts, Industrial Tribunals, LSGD, Workmen's Compensation Courts and Co-operative Tribunal.
17. Mr. Justice A. Muhamed Mustaque : Forest Tribunal and Addl. Forest Tribunals at Palakkad, Kozhikode, Kottayam & Kollam, and Agricultural Income Tax & Sales Tax Appellate Tribunals.
18. Mr. Justice A.K. Jayasankaran Nambiar : Land Tribunals, Appellate Authorities, Taluk Land Board, University Appellate Tribunal and Munnar Special Tribunal.

(By Order)


N. Anil Kumar
Registrar General

To

The Principal Secretary to Government, Revenue Department,
Government Secretariat, Thiruvananthapuram (with C/L).

The Law Secretary, Law Department, Government Secretariat,
Thiruvananthapuram.

All District Judges (including Kavarthi), Chief Judicial Magistrates and
Motor Accidents Claims Tribunals and Addl. Motor Accidents
Claims Tribunals.

All Family Courts.

The State Transport Appellate Tribunal, Ernakulam.

The Special Judge for SPE/CBI Cases, Thiruvananthapuram.

The Special Judge for SPE/CBI Cases I, II & III, Ernakulam.

The Special Judge (NDPS Cases), Thodupuzha and Vada kara.

p.t.o.

The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.
The Forest Tribunal, Kozhikode.
The Special Additional Sessions Judge, Marad Cases, Kozhikode.
Additional District and Sessions Court for the trial of cases relating to
atrocities and sexual violence towards women
and children, Ernakulam.
Special Court for trial of offences under SC/ST (POA) Act cases,
Manjeri and Mananthavadi, Kottarakkara and Manarkkad.
The Munnar Special Tribunal, Government Engineering College
Road, Munnar-685 611.
The Kerala Administrative Tribunal, Thiruvananthapuram-35.
The University Appellate Tribunal, Thiruvananthapuram.
The Kerala Co-Operative Tribunal, Thiruvananthapuram.
The Tribunal for Local Self Government Institutions,
Thiruvananthapuram.
The Enquiry Commissioner and Special Judge, Thiruvananthapuram,
Kottayam, Thrissur Kozhikode, Thalassery and Muvattupuzha.
The Kerala Agricultural Income Tax and Sales Tax Appellate Tribunal,
Thiruvananthapuram, Kottayam, Ernakulam, Palakkad and
Kozhikode.
The Presiding Officers of Labour Courts at Kollam, Ernakulam,
Kozhikode and Kannur.
The Industrial Tribunals, Kollam, Alappuzha, Kozhikode, Palakkad
and Idukki.
The Member Secretary, KeLSA, Ernakulam.
The Director, ADR Centre, Ernakulam.
The Addl. Chief Judicial Magistrate (Economic Offences), Ernakulam.
The Workmen's Compensation Courts at Thiruvananthapuram,
Kollam, Ernakulam, Kottayam, Thrissur, Kozhikode & Kanhur.
Temporary Special Court of JFCM (Special Additional CJM Court
to try the cases under the prize Chits and Money Circulation
Scheme (Banning) Act, 1978), Thrissur.
The Secretary, The High Court Legal Services Committee, Ernakulam.
The Director, Kerala Judicial Academy, Athani.
The Additional Director, Kerala Judicial Academy, Athani.
The Additional Registrar (General Administration), High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court
The Deputy Director, Kerala Judicial Academy, Athani.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court
The Assistant Director, Kerala Judicial Academy, Athani.
The Assistant Registrars and the Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court
The Accounts Officer, High Court

The PA to Chief Justice, High Court
The Private Secretaries to the Judges, High Court.
The Librarian, Kerala Judicial Academy, Athani.
The Confidential Assistants to the Registrars, High Court.
All Sections, High Court.
The Assistant-in-charge of Circulation, High Court.
The Admn. Records Section, High Court (2 copies).
The File/Stock File.

Copy submitted to:- **The Honourable Judges.**